

List of Cases where Case Management Hearing Took Place During the Month: November, 2025															
Sl. No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Date of Management Hearing							
								Framing the Issues	Listing of Witnesses	Affidavit of Evidence	Affidavit of Witnesses	written Arguments	Oral Arguments	Other Stages/Hearing date	Next Date
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Nil												
2	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	TS(Com)	25/2024	22-01-2021	Square Four Housing and Infra Dev Pvt Ltd Vs MS Ashirbad Gas Services	Yes 21.11.2025	Nil	Nil	Nil	Nil	Nil	Hearing U/O XI Rule 1(5) and 1(10) read with 151 of the CPC	06.02.2026
3	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	TS(Com)	86/2024	19-02-2024	ECO PLUS PRECAST PRIVATE LIMITED Vs PANKAJ MANNA and 4 others	Nil	Nil	Nil	Nil	Nil	Nil	Hearing of the analogous petition	17.01.2026
4	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	TS(Com)	4/2025	13-02-2025	BLACK DIAMOND EXPLOSIVES PRIVATE LIMITED Vs COAL INDIA LIMITED	Nil	Nil	Nil	Nil	Nil	Nil	Case Management Hearing	04.02.2026
5	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	MS(Com)	29/2024	18-09-2020	NHAI Vs P K Hospitality services pvt ltd	Nil	Nil	Nil	Nil	Nil	Nil	exparte hearing /evidence of the suit	09.02.2026
6	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	MS(Com)	67/2024	11-08-2022	PROGRESSIVE CONSTRUCTION CO Vs WESTINGHOUSE SAXBY FARMER LIMITED	Nil	Nil	Nil	Nil	Nil	Nil	Hearing of the application UO VII Rule 11 CPC	13.02.2026
7	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	MS(Com)	68//2024	11-08-2022	PROGRESSIVE CONSTRUCTION CO. Vs WESTINGHOUSE SAXBY FARMER LIMITED	Nil	Nil	Nil	Nil	Nil	Nil	Hearing of the application UO VII Rule 11 CPC	13.02.2026

